

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:368
ANSWERED ON:19.12.2005
MIGRATION OF WORKMEN
Senthil Dr. Raman

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is a widespread migration of unskilled labourers not only from the rural to urban India, but also from one State to another;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether the Inter-State Migrant Workmen (Regulation of Employment and Condition of Service) Act, 1979 is implemented in all the States;
- (d) if not, the reasons therefor; and
- (e) the steps being taken to effectively address the problem?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (e) of the Lok Sabha Starred Question No. 368 for 19.12.2005

(a) to (e) Government are aware that people move from one State to another and, also, from rural to urban areas for various reasons like absence of employment opportunities at their native place, in search of better avenues of employment, business etc. As per Census 2001, 314.54 million persons moved for various reasons within the country. Out of these, 29.90 million migrated for reasons of employment. The Inter- State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979, is implemented in all the States/UTs by the Government concerned. The implementation machinery of the concerned Governments are advised from time to time to ensure effective implementation of the Act. In order to generate better employment opportunities at State level, the Government have launched a number of schemes like Swarnjayanti Gram Swarozgar Yojna (SGSY), Pradhan Mantri Gram Sadak Yojana (PMGSY), Sampoorna Gramin Rozgar Yojana (SGRY), National Food For Work P rogramme (NFFWP), Indra Awass Yojna (IAY), Integrated Wastelands Development Programme (IWDP), Drought Prone Areas Programme (DPAP), Desert Development Programme (DDP) etc. Further, the Government have recently enacted the National Rural Employment Guarantee Act to provide 100 days guaranteed employment to rural households.